

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 1337 of 2019**

**In the matter of:**

**Pegasus Asset Reconstruction Pvt. Ltd.**

**....Appellant**

**Vs.**

**Yashomati Hospitals Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Dinkar Singh & Ms. Priyanka Narang, Advocates.**

**For Respondent: Mr. Ajesh Kumar Shankar & Ms. Saranya Devi,  
Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**15.10.2020:** Parties heard. Arguments completed.

**‘Judgment Reserved’.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

***Sim/md***